

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT FOR THE STATE OF TELANGANA
II FLOOR, 'C' BLOCK, HIGH COURT BUILDINGS :: HYDERABAD ::

Date: 16-8-2023

:: NOTICE ::

The Learned Advocates / Parties are informed that the National Lok Adalat will be organized on **9th September, 2023 (Second Saturday)** in the High Court Premises for settlement of *Criminal Compoundable Offences, NI Act Cases under Section 138, Money Recovery Cases, MACT Cases, Labour Dispute Cases, Electricity and Water Bills (excluding Non-compoundable), Maintenance Cases, Matrimonial disputes (except divorce), Land Acquisition Cases, Service Matters relating to pay and allowances and Retiral benefits, Revenue Cases, Other Civil Cases (Rent, Easementary Rights, Injunction Suits, Specific Performance Suits) etc. & Other Cases*, as per the directions of the National Legal Services Authority.

Therefore, the learned Advocates and Parties who are willing to settle their cases pending on the file of Hon'ble High Court for the State of Telangana, before the **National Lok Adalat to be held on 9th September, 2023 (Second Saturday)**, are requested to approach the office of the High Court Legal Services Committee along with list of cases at the earliest. List of such cases may also be mailed to the e-mail address: secretaryhclsc@gmail.com.

Cause lists of National Lok Adalat dated 9th September, 2023 (Second Saturday) will be uploaded on the website of High Court for the State of Telangana, Hyderabad, in due course and the same can be accessed on the website of Hon'ble High Court i.e., <http://tshc.gov.in> at the link "High Court Legal Services Committee".

M. Sanku Vardhrai
16/8/23

SECRETARY,
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